

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

Original APPLICATION NO. 191 OF 1999

Applicant(s) Gopal Lal

Respondent(s) G.O.R. & on.

Advocate for

Advocate for

Applicant(s) Sh. J.K. Kaushik

Respondent(s)

Notes of the Registry

Order of the Tribunal

20.7.99

Sh. J.K. Kaushik, counsel for the Applicant.

Register Put up in Court for
admission on 20/7/99, as per Court Slip.

[Signature]
REGISTRAR
C.A.T. JODHPUR

20/7/99

Mr. J.K. Kaushik, Counsel for the applicant

After having argued the case at great length, learned counsel for the applicant, in the last, submitted that he may be permitted to withdraw the application. He is permitted to withdraw the application.

The OA is disposed of having been withdrawn.

[Signature]
Gopal Singh
Adm. Member

Part II and III destroyed
in my presence on 11.7.06
under the supervision of
section officer as per
order dated 16.5.2006
A. K. MISRA
Judl. Member

Section officer (Record)

[Handwritten notes in margin:]
Copy of Order dated
20.7.99 along with
Copy of OA & Ann.
Sent to R1 to R3
vide No. 215-102/2
dated 23-7-99

[Handwritten notes in margin:]
Recd
20/7/99
22/7